NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P No. 143/KB/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M.

Name	of the Company	Vinay Kumar Madhog -Vs- NIF Ispat Ltd & Ors.	aria & Ors.	Œ
Under Section		397/398		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
		Jee, Advocate]; Advocate] for	for the petitioners The despondent 1 to 5	Swabli Banuf the Strains

ORDER

Ld. Counsels for the petitioners and the respondent nos. 1 to 5 are present.

In this case order has been passed on 19/04/2017. Ld. Counsel for the respondents have informed that he has already filed the reply against the application of the petitioners. If the petitioners want to file any rejoinder, they can file rejoinder within 2 weeks.

List the matter on 30/08/2017 for disposal of I.A.

(Vijai Pratap Singh) Member (J)